# **GOVERNMENT OF INDIA**

## MINISTRY OF JAL SHAKTI,

# DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### LOK SABHA **UNSTARRED QUESTION NO. 5058**

ANSWERED ON 25.03.2021

#### RIVER DEVELOPMENT AND POLLUTION ABATEMENT PROJECTS

5058. SHRI SUNIL KUMAR SINGH SHRI ARJUN LAL MEENA

SHRI P.P. CHAUDHARY SHRI KAUSHAL KISHORE

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of rivers development and pollution abatement projects which have been taken under the National River Conservation Plan (NRCP), projects and State-wise;
- (b) the details of expenditure incurred by the Government for implementation of the same;
- (c) the funds spent by the Government of Rajasthan thereon;
- (d) whether the Ministry has received any proposals for river front development on Luni river in Pali district of Rajasthan under NRCP; and
- (e) if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE FOR JAL SHAKTI & SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA)

- (a) & (b) Cleaning of river is a continuous process and Government of India is supplementing the efforts of the State/Union Territory (UT) Governments in addressing the challenges of pollution of rivers by providing financial and technical assistance under National River Conservation Plan (NRCP). Under the NRCP (except river Ganga and its tributaries), project proposals are received from the State/UT Governments from time to time for taking up pollution abatement works in towns along various rivers, and are considered for financial assistance on a cost sharing basis subject to their conformity with the scheme guidelines, pollution status of the rivers, prioritizations, outcome of appraisal by independent institutions and availability of Plan funds. NRCP has so far covered polluted stretches of 34 rivers in 77 towns spread over 16 States/UTs in the country with a sanctioned cost of Rs.5965.90 crore and sewage treatment capacity of 2522.03 million litres per day (mld) has been created. State/UT-wise details of rivers covered under National River Conservation Plan are given at Annexure.
- (c) In the State of Rajasthan, various pollution abatement works have been sanctioned for Kota town at a cost of Rs.258.48 crore on cost sharing basis between Government of India and Government of Rajasthan for conservation of river Chambal under the Namami Gange programme. A Central Grant of Rs.68.71 crore has been released to the State Government and expenditure of Rs.62.79 crore has been incurred so far on the project.
- (d) & (e) This Ministry has not received any proposal for river front development on Luni river in Pali district of Rajasthan under NRCP.

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## **ANNEXURE**

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.5058 to be answered on the 25.03.2021 regarding "River Development and Pollution Abatement Projects".

# State/UT-wise details of rivers covered under National River Conservation Plan (excluding Ganga and its tributaries)

(Rs. in crore)

					(KS. III Crore)
S. No.	State	Rivers covered	Sanctioned	Funds	STP capacity
			Cost	Released by	created (in
				Central Govt.	mld)
1	Andhra Pradesh	Godavari	21.78	259.80	30.00
2	Telangana	Godavari &Musi	345.72		621.46
3	Jammu & Kashmir	Devika&Tawi	186.74	50.00	0
4	Jharkhand	Subarnarekha	3.14	4.26	0
5	Gujarat	Sabarmati, Mindola&Tapi	1779.78	520.43	333.00
6	Goa	Mandovi	14.09	9.26	12.50
7	Karnataka	Tunga, Bhadra, Tungabhadra, Cauvery &Pennar	66.25	47.83	41.64
8	Maharashtra	Godavari, Tapi, Krishna, Panchganga&MulaMutha.	1182.86	208.95	260.00
9	Madhya Pradesh	Wainganga, Narmada & Tapti.	20.16	12.46	7.95
10	Manipur	Nambul	97.72	38.00	0
11	Odisha	Brahmini, Mahanadi Coastal Area (Puri)	92.74	63.40	50.00
12	Punjab	Ghaggar, Beas &Satluj	774.43	516.14	663.20
13	Tamil Nadu	Adyar, Cooum, Vaigai, Vennar, Cauvery &Tamrabarani	908.13	623.65	477.66
14	Kerala	Pamba	18.45	7.78	4.50
15	Sikkim	Rani Chu	371.11	201.43	20.12
16	Nagaland	Diphu and Dhansiri	82.80	39.63	0
Total			5965.90	2603.02	2522.03

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